

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2901
TO BE ANSWERED ON 04.01.2018

PMGSY

2901. SHRI GAURAV GOGOI:
SHRI JYOTIRADITYA M. SCINDIA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether more than 6000 kms of rural road sanctioned more than two years before under the Pradhan Mantri Gram Sadak Yojana (PMGSY) is yet to be completed;
- (b) if so, the details thereof, Statewise;
- (c) the total length of rural roads constructed and completed during the last three years, State and year-wise;
- (d) the details of funds provided by the Union Government to various States during the said period, State and year-wise;
- (e) whether the work under the PMGSY-I has since been completed and if so, the details thereof; and
- (f) whether the Government has launched the second phase of PMGSY and if so, the details thereof, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) & (b): The State-wise details of road length sanctioned upto March, 2015 (more than 2 years old) under Pradhan Mantri Gram Sadak Yojana (PMGSY) and road length completed are given at **Annexure-I**.

(c): The details of road length constructed under PMGSY during the last three years and current year (State-wise and year-wise) are given at Annexure **-II**.

(d): The details of funds released to the States for implementation of PMGSY during the last three years and current years (State-wise and year-wise) are given at Annexure **-III**.

(e): Under PMGSY-I, total 1, 62,772 works have been sanctioned and 1, 37,249 works have been completed by constructing/ upgrading 5, 23,172.522 Km up to November 2017 as reported by the States. Further, the Government of India has taken a decision to accelerate execution of all-weather road connectivity to eligible habitations thereby substantially complete the habitation connectivity as per the Core Network of Pradhan Mantri Gram Sadak Yojana (PMGSY) by March, 2019.

(f): The Government of India has launched PMGSY-II in 2013 which envisages consolidation of the existing Rural Road Network to improve its overall efficiency as a provider of transportation services for people, goods and services. It also aims to cover Upgradation of existing selected rural roads (Through Routes and Major Rural Links) based on their economic potential and their role in facilitating the growth of rural market centres and rural hubs. The State-wise Physical Progress of PMGSY-II (upto Nov. 2017) is given at **Annexure IV.**

ANNEXURE: I**Annexure referred to in reply to part (a) & (b) of the Lok Sabha Unstarred Question No. 2901**

S. No.	Name of States	Road Length till March, 2015 under PMGSY (in Km)	Road Length completed (in Km) (Till Nov. 2017)	Ongoing road works (in Km)
1	Andhra Pradesh	14747.09	14280.79	466.3
2	Arunachal Pradesh	6428.28	5706.13	722.15
3	Assam	13236.90	12775.55	461.35
4	Bihar (RWD)	50060.36	46576.71	3483.65
5	Chattisgarh	29562.48	28412.26	1150.22
6	Goa	182.74	155.85	26.89
7	Gujarat	12694.11	12665.92	28.19
8	Haryana	5561.43	5561.43	0
9	Himachal Pradesh	13461.09	12817.26	643.83
10	Jammu & Kashmir	10151.77	7503.63	2648.14
11	Jharkhand	18951.41	16358.64	2592.77
12	Karnataka	18600.55	18582.52	18.03
13	Kerala	3214.94	2976.16	238.78
14	Madhya Pradesh	67610.53	67170.48	440.05
15	Maharashtra	27046.26	26362.51	683.75
16	Manipur	6722.68	5881.49	841.19
17	Meghalaya	2216.31	1617.63	598.68
18	Mizoram	2851.91	2688.38	163.53
19	Nagaland	3629.63	3490.87	138.76
20	Odisha	45145.31	43136.1	2009.21
21	Punjab	6937.21	6937.21	0
22	Rajasthan	62089.34	61638.77	450.57
23	Sikkim	3553.17	3404.41	148.76
24	Tamil Nadu	14000.35	14000.35	0
25	Telangana	10467.17	10266.55	200.62
26	Tripura	4762.98	4150.88	612.10
27	Uttar Pradesh	52702.52	51668.37	1034.15
28	Uttarakhand	8599.48	7962.92	636.56
29	West Bengal	24970.78	24024.41	946.68
Grand Total		540158.78	518773.87	21384.91

ANNEXURE; II**Annexure referred to in reply to part (c) of the Lok Sabha Unstarred Question No. 2901**

S.No.	State(s)	Length Completed during 2014-15	Length Completed during 2015-16	Length Completed during 2016-17	Length Completed during 2017-18 (upto 2.1.2018)
1	Andhra Pradesh	595.13	849.73	733.55	107.52
2	Arunachal Pradesh	546.58	512.67	1360.51	673.875
3	Assam	869.81	477.63	929.52	368.359
4	Bihar	3631.92	3730.08	6601.62	2223.05
5	Chattisgarh	2648.14	1859.48	1019.57	468.763
6	Goa	0	0	0	0
7	Gujarat	1892.16	1670.68	211.88	28.341
8	Haryana	633.39	318.99	62.85	38.487
9	Himachal Pradesh	484.96	755.31	1429.27	1309.029
10	Jammu & Kashmir	934.66	488.11	1785.16	1016.271
11	Jharkhand	1750.32	1346.24	3119.52	2219.734
12	Karnataka	627.68	831.23	897.09	44.93
13	Kerala	345.74	363.94	314.33	151.087
14	Madhya Pradesh	5180.92	4453.23	5081.97	3146.363
15	Maharashtra	499.97	892.13	2000.7	280.536
16	Manipur	300.01	543.82	1485.85	336.71
17	Meghalaya	44.59	193.29	368.87	70.86
18	Mizoram	48.6	136.54	298.08	43.337
19	Nagaland	215.3	129	395	62
20	Odisha	3842.68	3779.98	5796.93	3267.908
21	Punjab	737.46	545	586.53	723.215
22	Rajasthan	3233.33	2420.75	3110.1	2103.239
23	Sikkim	120.92	344.5	247.42	230.125
24	Tamil Nadu	1965.28	318.38	883.19	1046.237
25	Tripura	239.42	352.12	405.62	186.333
26	Uttar Pradesh	2000.34	5032.15	3095.25	1796.904
27	Uttarakhand	714.62	1191.06	1989.32	838.048
28	West Bengal	2232.88	2398.48	2825.53	1034.714
29	Telangana		514.83	408.64	213.471
Grand Total		36336.81	36449.33	47447	24029.446

ANNEXURE: III**Annexure referred to in reply to part (d) of the Lok Sabha Unstarred Question No. 2901****(Rs in crore)**

S.No.	State(s)	Release 14-15	Release 15-16	Release 16-17	Release 17-18 (upto 2.1.2018)
1	Andhra Pradesh	32.98	379.2	197.59	79.62
2	Arunachal Pradesh	345.92	375	205.92	348.46
3	Assam	316.07	347.82	475.76	575.58
4	Bihar	1548.16	2781	2958.34	1337.75
5	Chattisgarh	270.75	498	449.81	429.71
6	Goa	0	0	0	0
7	Gujarat	418.77	474.1	31.04	0
8	Haryana	218.96	304.69	44.01	0
9	Himachal Pradesh	99.4	268.4	396.61	244.64
10	Jammu & Kashmir	416.6	488	755.61	319.38
11	Jharkhand	249.48	864.99	819.59	543.62
12	Karnataka	237	140.8	331.95	1.52
13	Kerala	151.41	151	179.45	169.13
14	Madhya Pradesh	708	1122	1979.48	1031.65
15	Maharashtra	212.53	553.3	606	155.33
16	Manipur	100	299.8	412.19	142.72
17	Meghalaya	62.56	150.7	211.99	45.68
18	Mizoram	54.74	50.9	93.36	197.23
19	Nagaland	58.99	4	8.05	8.8
20	Odisha	1051.5	1382.7	1925.67	1538.19
21	Punjab	310.21	221.1	275.66	318.73
22	Rajasthan	425.66	559.9	559.41	889.9
23	Sikkim	94.59	68.6	138.16	237
24	Tamil Nadu	239.65	205	309.58	591.07
25	Telangana	187.36	274.83	392.3725	99.22
26	Tripura	638.7	1110.35	1234.87	135.38
27	Uttar Pradesh	314.92	409.19	550.2	906.74
28	Uttarakhand	1193.8	1427.58	819.18	486.31
29	West Bengal	0.88	273.73	146.0255	499.24

ANNEXURE: IV

Annexure referred to in reply to part (f) of the Lok Sabha Unstarred Question No. 2901

S.N.	Name of the State	No. of works sanctioned (Road + Bridges)	Length of road works sanctioned (In Km)	<u>No. of works completed (Road + Bridges)</u>	Length of road works completed (In Km)
1.	Andhra Pradesh	174	1319.22	166	1,245.04
2.	Chhattisgarh	179	2238.77	0	0.00
3.	Gujarat	109	1180.31	107	1,169.75
4.	Haryana	106	1042.24	105	1,008.29
5.	Karnataka	325	2241.18	316	2,182.84
6.	Kerala	150	583.31	0	6.10
7.	Madhya Pradesh	197	2156.21	0	0.00
8.	Maharashtra	493	2618.91	393	2300.31
9.	Punjab	130	1342.82	37	896.42
10.	Rajasthan	395	3356.06	0	0.00
11.	Tamilnadu	794	2658.58	0	0.00
12.	Uttar Pradesh	949	7461.64	267	2854.95
13.	Telangana	132	948.38	100	792.29